

information is being collected and will be laid on the Table of the House as soon as it becomes available.

BROADCAST OF APPEALS FOR COMMUNAL HARMONY

3205. SHRI G. S. REDDI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether keeping in view the proceedings of the National Integration Council, it is proposed to increase the number of broadcasts appealing for communal harmony in the country;

(b) how many programmes a week are broadcast regarding Communal Harmony at present ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) Over the years Stations of All India Radio have been broadcasting programmes on communal harmony and projecting the composite traditions and culture of the Indian people. Recently the stations have augmented these efforts in the light of measures suggested by the National Integration Council.

(b) There is no fixed frequency for such broadcasts. The number of items broadcast on the subject vary from week to week and from station to station depending on the requirements of respective areas.

—

12.19 Hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ASSASSINATION OF THE UNDERGROUND NAGA LEADER SHRI KAITO SEMA

SHRI SAMAR GUHA (Contai) : I call the attention of the Minister of External Affairs to the following matter of urgent public importance and request that he may make a statement thereon :

"Reported assassination of the underground Naga leader Shri Kaito Sema."

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : According to the reports received in Delhi on the night of the 3rd August, an unknown assailant fired at Shri Kaito Sema at 1830 hours that day in Kohima. Shri

Kaito Sema was seriously injured. He was removed to the Military Hospital where he was operated upon and given blood transfusion. Despite all efforts to save his life, he succumbed to his injuries at about 5 p.m. on the 4th August. The assailant has not yet been apprehended but efforts to trace him are continuing.

It will be recalled that Shri Kaito Sema was an important leader of the Underground Nagas. However, due to certain differences, he severed his connection with the extremist pro-Phizo group.

We are awaiting a fuller report from the Nagaland Government. The Government of India condemn this dastardly act of murder and deplore attempts by some sections of the Underground Nagas to intimidate by violence those who have the courage to disagree with them. We hope that this incident will be condemned by the vast majority of peace-loving Nagas. Government are determined to prevent all violations of the Agreement on Suspension of Operations, to enforce law and order firmly and to punish all offenders. Necessary steps have been taken to further tighten security measures in Kohima and elsewhere in Nagaland.

SHRI SAMAR GUHA : While expressing deep sorrow for a promising Naga leader for the untimely end of his life and also expressing deep sympathy and condolence for the bereaved family of Mr. Kaito and his associates and also the people who belong to his community and in condemning the savage and brutal act of assassination, I want to submit that in view of the fact that the underground General, Mr. Kaito Sema, who played a very vital role in the underground movement had been in Pakistan, had been the Defence Minister of the underground government and broke away from the underground movement on two basic principles, firstly, when he said that the problem of the Nagas should be settled on the basis of peaceful negotiation and secondly there should be no collaboration with China, and with that end in view he wanted to frustrate the Maoist plan of having an independent communist Mao State in the eastern region of India along with the Burmese living there, —in view of these—I want to know whether the Government will assure his successor Haiko—they call him Lt.-General

Haiko—that the Government of India still stand by the two objectives for which Gen. Kaito stood and assure them that, firstly, the Government will institute an enquiry committee with the help of the CBI so as to ascertain the cause of the assassination and the person involved in the assassination as also to mobilise public opinion against such a sort of terrorism, and secondly, whether the Government will co-operate with the proposed Naga People's Conference that is going to be sponsored by the Church leaders where the people of all sections including the representatives of the Nagaland Government are going to participate, and whether the Government also propose to send a team of Members of Parliament—

MR. SPEAKER : That will do.

SHRI SAMAR GUHA : Only one more sentence, Sir.—whether the Government will send a team of Members of Parliament at the time of that conference so that the team of Members of Parliament can have exchange of views with all sections of the Naga leaders and have a fresh reappraisal of the problem so as to evolve a national policy for the Nagaland State on behalf of the Government of India.

MR. SPEAKER : He need answer only about Kaito's murder, and not on the whole Naga policy. Though it is only about Kaito's murder, he has mentioned so many other things. You may answer only that portion and confine yourself to that portion, about Kaito's murder. So many questions were asked by him.

SHRI SURENDRA PAL SINGH : As already stated by the hon. Member himself, it is true that Kaito Sema did hold an important position under the underground set-up at one time but he did sever his connection from the extremist group on the question of their association with China or taking Chinese help. It is also true that he had made an open declaration that he wanted the whole problem to be settled peacefully, and to the extent that he was for peaceful settlement we welcomed his views, and the Government of India has always made it known to the world at large that we are for peaceful settlement and we do not want any hostilities to start in Nagaland.

SHRI SAMAR GUHA : My question whether a team of Mps will be sent to that

conference, where all sections of the Naga people are to be represented, for an informal exchange of views has not been answered. That is an important question.

MR. SPEAKER : I agree it is important, but it does not arise out of this. Mr. Patodia.

SHRI D. N. PATODIA (Jalore) : This is not the first time that political murders have been committed in that area. Within the last 10 years, murders of 3 important political persons have been committed. The first was Mr. T. Sakhrie, Member of the Naga National Council. The second was Dr. Ao, President of the Naga People's Convention. Now the time came for Mr. Kaito. In respect of all the three, the hands of Mr. Phizo, who is determined to eliminate all such forces in Nagaland who appear to oppose him, were there. Here again, as soon as Mr. Kaito advocating policies in favour of merger with India and against China, Phizo took care to see that he was eliminated. In spite of the fact that Phizo is determined to eliminate all such forces, the Government of India and the Nagaland Government have failed miserably to control the activities of Phizo as well as his family members. I hope the Government of India is aware that the family members of Phizo, who are residing openly in Kohima, are openly provoking the people there and supporting Chinese contacts. It is known to everybody. May I know whether the Government of India is prepared to curb the activities of Phizo and his family members and whether any effective steps have been taken to create safeguards against such murders in future? You cannot isolate this murder from the other picture. In this context, Mr. B. K. Nehru had submitted that the border security forces could not effectively seal the borders. He made a request to the Government that the army should be posted on this border for sealing it effectively.

MR. SPEAKER : That is a separate question which has no bearing on this. The Minister may reply to the earlier part relating to Mr. Kaito's murder.

SHRI SURENDRA PAL SINGH : The whole incident is very regrettable and we are very sorry that the murder has taken place. Without in any way minimising the

[Shri Surandra Pal Singh] importance of this incident, I would submit that such stray incidents of murder do take place even in the best organised societies. It is the responsibility of the State Government to see that adequate protection is given to all its citizens, irrespective of their political affiliations or ideologies. In this respect, we had no prior knowledge that there was danger to Mr. Kaito's life. He had not asked for protection from the State Government. Normal protection is given to every citizen of Nagaland.

MR. SPEAKER : He asked about family members of Phizo.

SHRI SURENDRA PAL SINGH : Whether he is a member of Phizo's family or somebody else, anybody who indulges in any anti-national activity will be taken care of.

श्री श्रीचन्द्र गोयल (चण्डीगढ़) : अध्यक्ष, महोदय, श्री केटो सीमा बागी नागाओं के महत्वपूर्ण नेता रहे हैं। उन का यह कत्ल कोहिमा के अन्दर दिन-दहाड़े एम० एल० ए० होस्टल के नजदीक होना—मैं यह समझता हूँ और खास तौर पर सरकार के पास यह जानकारी होगी कि उन्होंने भारत सरकार को यह लिखा था कि नागाओं को चीन जाने से रोका जाय। उनके बारे में यह भी धारणा है कि अब वह हमेशा इस बात का प्रयत्न कर रहे थे कि बजाय इस के कि तलवार के जरिये नागालैंड समस्या को हल किया जाय, शान्तिपूर्ण तरीकों से इस मामले को हल किया जाय। इस सम्बन्ध में वह भारत सरकार के बातचीत भी कर रहे थे।

चूँकि वह एक बहुत महत्वपूर्ण व्यक्ति थे तथा बागी नागाओं के तथा कथित रक्षा मंत्री भी रहे हैं—मैं जानना चाहता हूँ कि क्या भारत सरकार को इस बात की जानकारी थी कि उन के जीवन को खतरा है, क्योंकि आज से कुछ दिन पहले उन्होंने अपने प्रतिस्पर्धी जैनरल जुहटो को गिरफ्तार किया था? अगर थी, तो भारत सरकार ने उनकी जीवन रक्षा के लिये क्या कदम उठाये थे ?

दूसरे, मैं यह जानना चाहता हूँ कि क्या भारत सरकार को उन्होंने यह लिखा था कि नागाओं को चीन से रोका जाय और वह शान्तिपूर्ण तरीके से इस मामले को हल करना चाहते हैं।

तीसरे, मैं यह पूछना चाहता हूँ कि उनके भाई कायटो सुखाई जिनके सामने आपने वार्ता भी की—वह भी उसमें शामिल थे—वह भी वहाँ की बड़ी भारी शक्ति हैं, बड़े महत्वपूर्ण व्यक्ति हैं और आज जो इन ट्राइबलज के अन्दर नागाज के अन्दर दो ग्रुप बने हुए हैं, एक तो सेमाओं का और दूसरा दूसरी जातियों का तो इस कत्ल का क्या परिणाम होने वाला है और क्या आप सेमाओं को सहयोग देकर बाकी नागा जो चीनियों का सहयोग लेना चाहते हैं उनको समाप्त करने में इनका उपयोग करके इस मामले को हल करना चाहते हैं ?

श्री सुरेन्द्र पाल सिंह : वैसे तो माननीय सदस्य ने जो सवाल उठाए हैं उनके जवाब दे चुका हूँ लेकिन उन्होंने विशेष तौर से पूछा है कि क्या उन्होंने कभी खतो-खितावत की गवर्नमेंट आफ इण्डिया से उन नागाओं को रोकने के लिए जोकि चीन जाते हैं, तो उन्होंने यह कभी लिखा नहीं वैसे हमें उनके विचार मालूम हैं, उन्होंने कई दफा पब्लिक में भी एलान किया है कि हम उसके खिलाफ हैं कि नागा यहाँ से चीन जायें और वहाँ की मदद लें, उनके यह विचार हमें पसन्द थे और हम उनसे सहमत थे।

अब रही बात यह कि गवर्नमेंट आफ इण्डिया को मालूम था कि उनकी जान खतरे में है तो हमारे पास इस किस्म की कोई इत्तला नहीं आई थी।

SHRI HEM BARUA (Mangaldai) : While paying a tribute of respect to Mr. Kaito Sema, who died a martyr's death because of his opposition to the collusion of the pro-Phizo group in Nagaland with China, may I submit that the assassination of Mr. Kaito Sema has revealed the fact that the pro-Phizo Group of extremists,

who are in collusion with China, have made a deep dent into Naga affairs, because he was killed in the heart of Kohima. So, (a) may I know what firm steps government are going to take to crush the recalcitrant elements among the Naga hostiles? (b) Is it not a fact that some members of the United Naga Party under Mr. Kevichusa are propagating in justification of the Naga hostiles' collusion with China? (c) Is it not a fact that the arrest of General Zheto by General Kaito was a sufficient warning that General Kaito's life was not safe and, if it was not safe, what steps the government took, whether the State Government or the Central Government, to give security to the life of this martyr?

SHRI SURENDRA PAL SINGH : Taking the last question first, I do not really know how the State Government, or any other government, could take any action to protect him when they were not informed that such a danger did exist. Then, what is the other question?

MR. SPEAKER : Are the Government taking strong action against pro-Chinese elements who are doing this?

SHRI SURENDRA PAL SINGH : I do not really understand what the hon. Member means by saying that the underground Nagas have made a dent into Nagaland affairs. As far as we are concerned, our security forces and the Nagaland government are taking suitable steps to curb the activities of the underground Nagas and, as has been stated before, we have succeeded to a very great extent in curbing those activities. It is not correct to say that they have got an upper hand and that they have made a dent and so on. Their activities are known to the Government of India and the Nagaland Government and suitable steps and actions are being taken by them to curb these activities and we are succeeding.

SHRI HEM BARUA : Sir, he has replied to parts (a) and (c) of my question. What about part (b)? I said that it is a new development that some members of the United Naga Party under Mr. Kevichusa are justifying Naga hostile collusion with China and they are going about propagating this theory. What steps have the Government taken against them?

SHRI SURENDRA PAL SINGH : There are a number of people in Nagaland who are sympathising with these people who are going to take Chinese help. It is quite possible that they may be carrying on propaganda of this nature... (Interruption).

MR. SPEAKER : What steps is the Government taking?

SHRI SURENDRA PAL SINGH : We have condemned this move on their part. Not only the Government of India but also the local Naga leaders and even the Church leaders have taken a very active part in that. They are calling this conference for this very purpose... (Interruption).

SHRI HEM BARUA : My point is not this. Mere condemnation will not do. My point is whether this Government has done any counter-propaganda.

12.36 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-FOURTH REPORT

SHRI KHADILKAR (Khed) : Sir I beg to present the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions.

REPORT OF JOINT COMMITTEE ON SALARY, ALLOWANCES AND OTHER AMENITIES TO MEMBERS OF PARLIAMENT

श्री विष्णुत मिश्र (मोतीहारी) : अध्यक्ष महोदय, मैं संसद सदस्यों के वेतन, भत्तों तथा अन्य सुविधाओं सम्बन्धी संयुक्त समिति का प्रतिवेदन पेश करता हूँ।

SHRI S. M. BANERJEE (Kanpur) : Sir, I have to say something on this.

MR. SPEAKER : Why say something? He is only submitting a report; he is not increasing the salaries now.

SHRI S. M. BANERJEE : Kindly bear me.

SHRI INDRAJIT GUPTA (Alipore) : Allow a discussion.

MR. SPEAKER : He has put in one word what you want to say, that is, allow a discussion.